

(b) The performance of State of Rajasthan in the implementation of this scheme is as follows :

Year	Target	No. of cases sanctioned by banks	% age of achievements
1983-84	10,000	15,054	150.50
1984-85	15,000	15,382	102.55
1985-86	10,300	10,986	106.66

(c) to (e). The scheme is implemented through the District Industries Centres which are under the control of State Governments. DIC Task Forces screen applications for recommending it to the banks who in turn are responsible for sanctioning of loans. State Governments are responsible for taking appropriate action on the complaints received regarding the implementation of the scheme.

It is understood that a few complaints have been received by the Government of Rajasthan and that Government has already initiated appropriate action regarding these complaints.

It is the responsibility of the respective State Government to provide necessary infrastructure and other support for successful establishment of the units under the scheme. Shortage of power affect all the units irrespective of the scheme under which they have been established.

An evaluation study of the scheme conducted during 1985 for the loan sanctioned during 1983-84 revealed that 76% of the units set up by the beneficiaries under the scheme are working satisfactorily in the country. To plug certain loopholes, as observed by the evaluation team, a few modifications in the scheme have been introduced for the year 1986-87. The modified scheme envisages submission of an affidavit by the applicant stating that his total income does not exceed Rs. 10,000/- per family per annum.

[*English*]

Issue of Special Postal Stamps

*15. SHRI CHIRANJI LAL SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the list for issuing of special stamps in the honour of outstanding public personalities during next year has been finalised; and

(b) if so, the names of such personalities ?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH) : (a) The programme for issue of stamps during 1988 is under consideration.

(b) Question does not arise..

Increase in price of Vanaspati

*16. SHRI AMARSINH RATHWA :

SHRI VILAS MUTTEMWAR :

Will the Minister of FOOD AND CIVIL SUPPLIES be please to state :

(a) the price of vanaspati as on 1st January, 1986 and as on 1st January, 1987, zone-wise;

(b) the amount of increase per kg. in each zone and the reasons for the same;

(c) whether there is any proposal to put control on the sale of Vanaspati to

check the increase in its price very often; and

(d) if not, what other measures are proposed to be taken to check the rising trend of its price ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H.K.L. BHAGAT) : (a) and (b) The
prices of vanaspati in major cities of
different zones were as under :

Consumers price per 15 Kg. tin
(in Rs.)

	North Zone (Delhi)	South Zone (Madras)	East Zone (Calcutta)	West Zone (Bombay)
Jan. 86	262-265	298-305	284	286
Jan. 87	338-345	348-365	348-365	360-365
Increase	76-80	50-60	66-84	74-79
Increase/Kg.	5.06-5.33	3.33-4.00	4.40-5.60	4.93-5.26

The increase may be attributed to reduction in allocation of imported oil to vanaspati industry and increase in the prices of indigenous permitted oilr.

(c) No, Sir.

(d) Effective supply management of imported edible oils has led to decline in its prices. This will be continued. Checking of vanaspati units has been intensified.

[*Translation*]

Factory for cooking gas Cylinders in Bihar

*17. PROF. CHANDRA BHANU DEVI : Will the Minister of Industry be pleased to state :

(a) whether Government propose to set up a factory to manufacture cooking gas cylinders in Bihar during the next one or two years; and

(b) if not, whether Government have received any proposal to set up such factories in the private sector ?

THE MINISTER OF INDUSTRY
(SHRI J. VENGALA RAO) : (a) and
(b). No industrial licence is required for
manufacture of LPG (cooking gas)

cylinders. 14 Units are registered with DGTD for manufacture of LPG cylinders in the State of Bihar. The Central Government has no proposal to set up a unit for manufacture of LPG cylinders in Bihar.

[*English*]

“Golden Handshake” Scheme in Public Sector Undertakings

*18. SHRI ARIF MOHAMMAD
KHAN :
SHRI INDRAJIT GUPTA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to introduce the “golden handshake” scheme in the public sector undertakings;

(b) if so, the salient features of the scheme;

(c) the names of the public undertakings to be covered under this scheme; and

(d) the number of employees, industry-wise, who took retirement during 1986 under this scheme